

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 266 OF 2016 &
IA NO. 561 OF 2016**

Dated: 23rd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**PEL Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 07.09.2017 after serving copy on the other side.

List the matter on **26.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd